

विश्वविद्यालयों को पुस्तकालयों के लिये अनुदान

847. श्री राम साहा : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि देश में किन्-किन विश्वविद्यालयों ने 1962-63 और 1963-64 के दौरान सरकार द्वारा पुस्तकालय विकास के लिये दिये गये अनुदानों को इस्तेमाल किया है ; और किन्-किन विश्वविद्यालयों ने अनुदानों का इस प्रकार से इस्तेमाल नहीं किया है और उसके क्या कारण हैं ?

† [GRANTS TO UNIVERSITIES FOR LIBRARIES

847. SHRI RAM SAHA: Will the Minister of EDUCATION be pleased to state the name? of those universities in the country which have utilised the grants given to them by Government during 1962-63 and 1963-64 for the purpose of Library development; and the names of those universities which have not so utilised the grants and the reasons therefor?]

शिक्षा मंत्रालय ने उनमेंसे (श्री साहा दर्शन) सूचना एकत्रित की जा रही है और क्या समय सभा घटन पर रख दी जाएगी ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): The information is being collected and will be laid on the Table of the Sabha in due course.]

848. [Transferred to the 22nd September, 1965.]

COMPLAINTS AGAINST EMPLOYEES OF HOME MINISTRY

849. SHRI U. S. PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of complaints relating to (i) corruption (ii) misconduct

†[] English translation.

and (iii) abuse of power received against the non-gazetted employees of his Ministry during the year 1963-64 and so far in 1965;

(b) the posts held by those employees during that period;

(c) the action taken by Government on those complaints; and

(d) whether the complaints were contacted before the complaints were adjudged as Vague or baseless?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) 6 complaints of corruption and 17 complaints of misconduct were received against the non-gazetted employees of the Ministry of Home Affairs during this period.

(b) Assistants		
Hindi Teachers	..	5
Stenographer	..	1
U.D.C.	..	4
Junior Reception Officer	..	1
L.D.Cs.	..	5
Sepoys in Security Organisation	..	3

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(c) Departmental action was taken in 15 cases 2 cases are in courts and the remaining 6 complaints were found to be vague or baseless.

(d) The complaints considered vague or baseless were anonymous/ pseudonymous and the question of contacting the complaints did not arise.

KEROSENE PRICE IN DELHI

850. SHRI SITARAM JAIPURIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that the price of kerosene has gone up in Delhi during this month, September, 1965;

(b) if so, what are the reasons therefor; and